

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.107 of 1998
(O.A.1416 of 1997)

Date of Order : 8.5.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

EASTERN RAILWAY

Vs.

PRODYOT KUMAR DAS & ORS.

For the department/ : Mr. R.K. Das, counsel.
applicant

For the respondent/ : Mr. Balai Chatterjee, counsel.
original applicant.

ORDER

S.N. Mallick, V.C.

M.A.107 of 1998 has been filed by the respondents in O.A.1416 of 1997, seeking extension of time for compliance of this Tribunal's order dated 23.1.1998 passed in the O.A. upto 30.6.1998.

2. After hearing the submissions made by the 1st.counsel in the M.A., we extend time for compliance of this Tribunal's order dated 23.1.1998 upto 30th April, 1998.

3. It has been submitted by Mr.R.K.Das, 1st.counsel appearing for the applicant in this case that the order has already been passed on 28.4.1998, which is denied by the 1st.counsel, Mr.Balai Chatterjee, appearing for the O.P.

4. M.A.107 of 1998 stands disposed of. No order is made as to costs.



(S. Dasgupta)
Administrative Member



(S.N. Mallick)
Vice-Chairman